

GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT (Codes Division)
Civil Secretariat, Jammu

Notification,

Jammu, the 21st of January 2022.

S.O. 27 :- In exercise of the powers conferred by proviso to Article 309 of the Constitution, the Lieutenant Governor hereby directs that after clause (v) to rule 5 of the Jammu & Kashmir Civil Services (Defined Contribution Pension Scheme) Rules, 2010 as contained under Schedule XXIII of Jammu & Kashmir Civil Services Regulations Vol. (II), the following shall be added as clause (w); namely:-

"(w). In all cases, where the NPS contributions are deducted from the salary of the Government employee but the amount is not remitted to CRA system or is remitted late, the amount may be credited to the NPS account of the employee along with interest for the period from the date on which the deductions are made till the date the amount is credited to the NPS account of the employee, as per rates applicable to GPF from time to time, compounded annually.

The above rule shall come into force from the date of issuance of this notification."

Sd/-

**(Atal Dulloo), IAS,
Financial Commissioner
(Addl. Chief Secretary),
Finance Department.**

No. FD-Code/121/2021-03

Dated: 21 .01.2022

Copy to the:-

1. Advocate General, J&K High Court Srinagar/Jammu.
2. Principal Accountant General J&K Srinagar/Jammu.
3. All Financial Commissioners.

(1)

4. Director General of Police, J&K.
5. Principal Secretary to the Hon'ble Lieutenant Governor.
6. All Principal Secretaries to Government.
7. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
8. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
9. Chief Electoral Officer, J&K.
10. All Commissioner/ Secretaries to Government.
11. Divisional Commissioner Kashmir/ Jammu.
12. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
13. Registrar General, J&K High Court Srinagar/Jammu.
14. Director Anti Corruption Bureau, J&K.
15. Director General, Audit and Inspections.
16. Director General, Budget Division J&K.
17. Director General Accounts and Treasuries.
18. Director General Funds Organization.
19. Director Local Fund Audit & Pensions, J&K.
20. Director Information J&K.
21. All Head of Departments/ Managing Directors/Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
22. Secretary J&K Public Service Commission.
23. All District Development Commissioners.
24. Secretary, J&K Legislative Assembly.
25. Director/Principal, Northern Zonal Accountancy Training Institute Jammu.
26. Director Accounts & Treasuries Kashmir/ Jammu.
27. All Directors of Finance/Financial Advisors & CAOs.
28. Principal Accountancy Training School Srinagar.
29. Joint Director, J&K Funds Organization Srinagar/Jammu.
30. General Manager, Government Press, Srinagar/ Jammu for publication in Government Gazette.
31. Private Secretary to Hon'ble Advisors (F)/(B).
32. Private Secretary to Chief Secretary.
33. Private Secretary to Financial Commissioner (Additional Chief Secretary), Finance Department.
34. All Treasury Officers.
35. I/C website, FD (www.jakfinance.nic.in).
36. I/C website, GAD (www.jkgad.nic.in).
37. Government Order File (W2 scs).


(S.L.Pandita)
Director General (Codes),
Finance Department.